

FORM B
PUBLIC ANNOUNCEMENT

(Under Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF VENTURE POWER SYSTEMS INDIA
PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Venture Power Systems India Private Limited
2.	Date of incorporation of corporate debtor	07/09/2001
3.	Authority under which corporate debtor is incorporated / registered	ROC-Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U31901TN2001PTC047708
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot D6 Phase II, Zone B MEPZ, Tambaram, Chennai TN 600045 IN
6.	Date of closure of Insolvency Resolution Process	11 th September 2022
7.	Insolvency commencement date in respect of corporate debtor	12 th September 2022
8.	Name and registration number of the insolvency professional acting as Liquidator	Thilagar Murugesan Registration No: IBBI/IPA-001/IP-P-01659/2019-2020/12715
9.	Address and e-mail of the Liquidator, as registered with the Board	28/532, Lifestyle Apartment Perundurai Road, Erode – 638 011, Tamilnadu. Email: mthilagar@tacas.org
10.	Address and e-mail to be used for correspondence with the Liquidator	28/532, Lifestyle Apartment Perundurai Road, Erode – 638 011, Tamilnadu. Email: mthilagar@tacas.org
11.	Last date for submission of claims	14th October 2022

Notice is hereby given that the National Company Law Tribunal, Chennai Bench Court - II, has ordered the commencement of liquidation process of the VENTURE POWER SYSTEMS INDIA PRIVATE LIMITED on 12th September 2022.

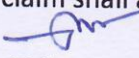
The stakeholders of VENTURE POWER SYSTEMS INDIA PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before **14th October 2022** to the Liquidator at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 19/09/2022
Place : Erode




Thilagar Murugesan
Liquidator
Venture Power Systems India Private Limited